

ITEM NO.33

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).669/2023

GOVERNMENT OF NCT OF DELHI

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.122582/2023-STAY APPLICATION)

Date : 04-08-2023 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Amit Bhandari, Adv.
Mr. Aman Sharma, Adv.
Mr. Shadan Farasat, AOR
Ms. Warisha Farasat, Adv.
Mr. Harshit Anand, Adv.
Mr. Aman Naqvi, Adv.
Ms. Hrishika Jain, Adv.
Ms. Natasha Maheshawari, Adv.
Ms. Mreganka Kukreja, Adv.
Mr. Siddharth Seem, Adv.

For Respondent(s) Mr. Tushar Mehta, Solicitor General
Mr. Kanu Agarwal, Adv.
Mr. Arkaj Kumar, Adv.
Mr. Navanjay Mahapatra, Adv.
Mr. Padmesh Mishra, Adv.
Mr. Anandh Venkataramani, Adv.
Mrs. Vijayalakshmi Venkataramani, Adv.
Mr. Vinayak Mehrotra, Adv.
Ms. Mansi Sood, Adv.
Mr. Chitvan Singhal, Adv.
Mr. Abhishek Kumar Pandey, Adv.
Mr. Raman Yadav, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Sanjay Jain, Sr. Adv.
Mr. Shreekant Neelappa Terdal, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Dr Abhishek Manu Singhvi, senior counsel appearing on behalf of Government of NCT of Delhi and Mr Sanjay Jain, senior counsel appearing on behalf of the Lieutenant Governor, have joined in requesting this Court to nominate a former Judge who shall, pending further orders, discharge the duties of the post of Chairperson of Delhi Electricity Regulatory Commission (DERC).
- 2 Accordingly, we nominate Mr Justice Jayant Nath, former Judge of the High Court of Delhi to discharge the duties of the office of Chairperson of DERC.
- 3 Since the learned Judge, after demitting office from the High Court of Delhi, is also engaged in other work, including arbitration, and having regard to the *pro-tem* nature of the present assignment, it has been agreed that the Lieutenant Governor and the Chief Minister of Delhi shall notify the honorarium payable, in consultation with Mr Justice Jayant Nath.
- 4 List the Petition on a non-miscellaneous day, namely, on 12 September 2023.

**(SANJAY KUMAR-I)
DEPUTY REGISTRAR**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**